


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 804/252/HDB/2018
NAME OF THE COMPANY	CGS Assets Pvt Ltd
NAME OF THE PETITIONER(S)	Churukanti Linga Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies Of Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SUMAN BIJARNIA	PCS	cssumanbijarnia@gmail.com 9703358390	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for RoC	Adv.	9160001435	

ORDER

Learned PCS Ms.Suman Bijarnia present for Applicant.
Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for RoC.

Applicant served proof of service of copy of petition on RoC.

Applicant is directed to issue notice to RoC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

Applicant is directed to file IT Returns for the assessment year 2015-16.

For report of RoC and hearing, list the matter on 20.08.2018.


MEMBER JUDICIAL